

ORDER DATED 18<sup>th</sup> OF SEPTEMBER, 2012

B. Patra.....Applicant  
Vrs.  
Union of India & Others .....Respondents

Coram:

HON'BLE MR. C.R. MOHAPATRA, MEMBER ADMN.

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By filing a memo dated 13.09.2012 Sri D.N. Pattnaik, Ld. Counsel appearing for the applicant submits that the grievance of the applicant has already been redressed by allowing the applicant to continue residing in the allotted quarters vide letter No.F2/22-J/Ch.IX dated 04.09.2012. Hence he does not want to prosecute this case any further. Sri P.R.J. Dash, Ld. Addl. Standing Counsel for Respondents is present.

In view of the above, there remains nothing further to be adjudicated in this O.A. Accordingly, the O.A. is dismissed as being infructuous.

  
MEMBER ADMN.

K.B.